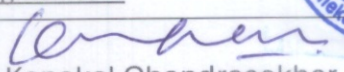


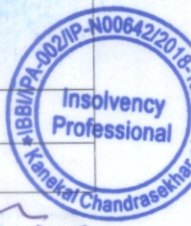
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SREE SHANMUGA MODERN RICE MILLS PRIVATE LIMITED
AT BANGARPET. DIST: KOLAR. KARNATAKA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor PAN No CIN No	SREE SHANMUGA MODERN RICE MILLS PRIVATE LIMITED AACCS6537M U15313KA1994PTC016723
2.	Address of the registered office	Deshihalli, K G F Road, Bangarpet, Karnataka, India – 563114
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Deshihalli, K G F Road, Bangarpet, Karnataka, India 563114
5.	Installed capacity of main products/ services	Installed capacity of Rice Mill is 36 tons/hour consisting of 5 units
6.	Quantity and value of main products/ services sold in last financial year	The Corporate Debtor is presently operated by a third party under lease arrangement.
7.	Number of employees / workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought by sending an email to shanmugacirp@gmail.com in accordance with the provisions of the Code and Regulations made thereunder
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by email at shanmugacirp@gmail.com
10.	Last date for receipt of expression of interest	9 th September 2024
11.	Date of issue of provisional list of prospective resolution applicants	24 th September 2024
12.	Last date for submission of objections to provisional list	4 th October 2024
13.	Date of issue of final list of prospective resolution applicants	9 th October 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14 th October 2024
15.	Last date for submission of resolution plans	13 th November 2024
16..	Process email id to submit Expression of Interest	shanmugacirp@gmail.com

Date: 24th August 2024
Place: Bengaluru


Kanekal Chandrasekhar
Regd No: IBBI/IPA-002/IP-N00642/2018-19/11964
AFA Valid till: 18/10/2024
In the capacity of Resolution Professional
Sree Shanmuga Modern Rice Mills Private Limited
No 6, "Shree" 9th Cross, Bhuvaneshwari Nagar,

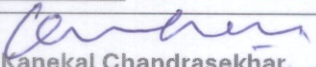


Corrigendum in FORM G Invitation of Expression of Interest for SREE SHANMUGA MODERN RICE MILLS PRIVATE LIMITED published on 25th August 2024. Revised dates in Form G to be read as below.

10.	Last date for receipt of expression of interest	9 th September 2024
11.	Date of issue of provisional list of prospective resolution applicants	19 th September 2024
12.	Last date for submission of objections to provisional list	24 th September 2024
13.	Date of issue of final list of prospective resolution applicants	4 th October 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	9 th October 2024
15.	Last date for submission of resolution plans	8 th November 2024
16.	Process email id to submit Expression of Interest	shanmugacirp@gmail.com

Date: 27th August 2024

Place: Bengaluru


Kanekal Chandrasekhar.

Regd No: IBBI/IPA-002/IP-N00642/2018-19/11964

